

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2387  
TO BE ANSWERED ON 13<sup>th</sup> FEBRUARY 2026**

**INADEQUATE PUBLIC INFRASTRUCTURE IN DHUBRI DISTRICT**

**2387. MD. RAKIBUL HUSSAIN:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that the public health infrastructure in Dhubri district of Assam is grossly inadequate to cater to the need of its large and predominantly rural population;
- (b) if so, the number of Sub-Centres, Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals sanctioned, functional and under construction in Dhubri district;
- (c) whether it is a fact that several health facilities are functioning from dilapidated buildings lacking basic amenities such as clean drinking water, electricity and sanitation, if so, the details thereof, and
- (d) the steps taken/proposed to be taken by the Government to upgrade health infrastructure in Dhubri district within a defined timeline?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) & (b): Health is a state subject, hence, the responsibility for improving the healthcare facilities lies with the respective State/UT Governments. As per the information provided by the State Government of Assam, continuous efforts are being made to augment health infrastructure and service delivery in Dhubri district of Assam. In the district there is a functional Community Health Centre (CHC) and 18 functional Sub Centres whereas 16 Sub Centres are under construction.

(c) & (d): As per the information provided by the State Government of Assam, Health services are being provided from functional buildings, and wherever services are being delivered from old or partially dilapidated structures, interim arrangements have been made to ensure uninterrupted delivery of essential health services. Basic amenities such as drinking water, electricity and sanitation are available in the health facilities. The State Government has undertaken several measures to upgrade health infrastructure in Dhubri district within a defined timeline, including construction of new health facilities, upgradation of existing institutions, provision of essential equipment, and improvement of basic amenities under National Health Mission (NHM) and State schemes.

The Ministry of Health and family Welfare provides technical and financial support to the States / UTs to strengthen the public health care system, based on the proposals received in the form of Program Implementation Plans (PIPs) under National Health Mission Scheme (NHM). The Government of India provides approval for the proposal in the form of Record of Proceedings (RoPs) as per norms and available resources. The details of health facilities initiated or on-going across all the States/ UTs including Assam can be accessed on the following link to RoPs in the Ministry's Website:

<https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744>

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